**BEFORE THE LD. NATIONAL GREEN TRIBUNAL, EASTERN ZONE**

**KOLKATA BENCH**

**O.A. NO. 232 OF 2024/EZ**

(Earlier O.A. No. 1081/2024/PB)

In the matter of:

PINKY KUMARI

...APPLICANT

-Versus-

The State of Bihar & Ors.

...RESPONDENTS

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Date: 24/01/2026
Place: Nawada, Bihar.

Filed by:

Ghanshyam Pandey,
Advocate
E: ghanshyamlegal@gmail.com
M: 9686750386

**BEFORE THE LD. NATIONAL GREEN TRIBUNAL, EASTERN ZONE KOLKATA BENCH**

**O.A. NO. 232 OF 2024/EZ**

(Earlier O.A. No. 1081/2024/PB)

NOTARY Sanjay K. Sinha Reg. No. 7296 Ex. Dt.-3-10-27 Nawada Government of Bihar

In the matter of:

PINKY KUMARI

...APPLICANT

-Versus-

The State of Bihar & Ors.

...RESPONDENTS

**COUNTER AFFIDAVIT ON BEHALF OF EXECUTIVE OFFICER, NAGAR PARISHAD, NAWADA BEING RESPONDENT NO. 4**

24 JAN 2026 Book No. 232 No. 326

I, Shri Satyendra Prasad Verma, aged about 58 years, S/O: Giridhari Prasad Verma, working for gain as Executive Officer, Nagar Parishad, Nawada, having its office at Old Kachahari Road, Nawada- 805110, Bihar, presently halting at Gram-Tarajori, Post- Bara Chapra, Tarajori, PO: Bara Chapra, DIST: Deoghar, Jharkhand - 815353, do hereby solemnly affirm and declare as under:

1. That I am the authorized signatory of the respondent no. 4 herein (hereinafter referred to as "answering respondent"). I am duly authorized to file this affidavit on behalf of the Nagar Parishad, Nawada, in the above-mentioned matter and am fully conversant with the facts of the case.

2. That in compliance with the order dated 04.09.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in

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O.A. No. 232/2024/EZ (Earlier O.A. No. 1081/2024/PB) (Pinky Kumari Vs. State of Bihar), the answering respondent was impleaded as Respondent No. 4 vide the said order and was granted time to file response.

**3.** That the answering respondent respectfully submits this Counter Affidavit in response to the Original Application filed by the Applicant dated 16.01.2024 regarding unscientific handling and disposal of solid waste by Nagar Parishad, Nawada.

**4.** That at the outset, it is respectfully submitted that the answering respondent is fully conscious of its responsibilities under the Solid Waste Management Rules, 2016 and various environmental legislations including the Water (Prevention and Control of Pollution) Act, 1974, and has been taking all necessary steps to ensure proper solid waste management within its territorial jurisdiction.

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**5.** That the population of Nawada Municipality area as per Census 2011 was 1,80,740 and the present estimated population is about 2,25,740.

**6.** That the present solid waste generation of Nagar Parishad Nawada is approximately 60 MT (Metric Tonnes) per day.

**7.** That the answering respondent submits that there are three places where Municipal Solid Waste (MSW) had been dumped till year 2022, which have now been identified and reported as legacy waste to the Urban Development and Housing Department, Government of Bihar. These three legacy waste sites are:

i) Mirzapur Ward No. 13;
ii) Kalali Road Ward No. 02/22;

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Nagar Parishad, Nawada

iii) Near Ramlakhan Singh Yadav College, Manger Bigha Ward No. 06.

**8.** That upon identification of these legacy waste sites, the Urban Development and Housing Department, Government of Bihar, initiated immediate action for survey and remediation of the said legacy waste.

**9.** That the answering respondent states that vide the direction issued by the State Board under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, dated 28.04.2025, the Executive Officer, Nagar Parishad, Nawada, was directed to take the following steps/measures and to file a compliance report:

i) Stop and prevent dumping of solid waste in Khuri river;

ii) Take immediate steps for removal of the waste dumped in the Khuri river;

iii) Take immediate action to stop dumping of mixed solid waste further, on the banks of Khuri river;

iv) Ensure that the solid waste is disposed of in accordance with the Solid Waste Management Rules, 2016; and

v) File an action taken report of the aforesaid directions within 15 days from the receipt of this notice.

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**10.** That the answering respondent respectfully submits that presently, fresh solid waste generated in Nawada is being dumped at Kharidi Bigha site, which has been provided by the District Administration, Nawada.

Executive Officer
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**11.** That a designated landfill site was proposed near Sanokhra area, however, the said land is currently under title suit running in the civil court. Therefore, waste cannot be dumped on this site at present, and alternate arrangements have been made.

**12.** That in Nagar Parishad Nawada, wet waste is being treated in Ghostawan, where 80 (Eighty) compost pits have been installed and made functional.

**13.** That Self-Help-Group (SHG) women have been engaged in segregating the waste at source, and thereafter the wet waste is processed through compost pits.

**14.** That after 30-40 days of processing in the compost pits, compost is prepared which is ready for use, thereby ensuring scientific treatment and management of biodegradable waste.

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**Copy of photograph of compost pits at Ghostawan is annexed and marked as Annexure- R/1.**

**15.** That the Urban Development and Housing Department, Government of Bihar, has outsourced the work of drone survey and estimation of legacy waste quantity to M/S WSD Consultant Pvt. Ltd., Rajnagar, Ghaziabad, Uttar Pradesh.

**16.** That pursuant to the survey conducted by M/S WSD Consultant Pvt. Ltd., a comprehensive contour survey was conducted and the quantity of legacy waste was estimated at 39,739.045 MT (Metric Tonnes).

**Copy of relevant survey report/documents is annexed and marked as Annexure-R/2.**

Executive Officer
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**17.** That the answering respondent submits that Letter of Award (LoA) has been issued by the District Administration vide letter No. 3332 dated 31.12.2025, and work has been started for Legacy Waste Bio-remediation and Bio-mining by M/S Geron Engineering Pvt. Ltd., Ghaziabad, from all identified sites.

**Copy of Letter of Award and related documents is annexed and marked as Annexure-R/3.**

**18.** That the work of Bio-Remediation-Bio-mining of Legacy waste site utilizing various methodologies/technology is being carried out. The answering respondent has been directed to complete the work at a rate of approximately 390 Rupees per Metric Tonne (Per Metric Tonne), comprising the total quantity of 39739.00 MT Legacy Waste for Bio-Remediation.

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24 JAN 2026

**19.** That the said Bio-Remediation work is being carried out in accordance with the approved provisions under the relevant provisions of the Solid Waste Management Rules, 2016, and as per the directions of the Bihar State Pollution Control Board and the guidelines framed thereunder.

**20.** That L.O.A. has been issued vide letter No. 3331 dated 31.12.2025 and work has been started for Design, Build, Construct, Install and Commissioning of Compost Plant of 65 TPD for wet waste along with operation and maintenance of the plant for 5 years including the tipping fee under Nagar Parishad Nawada.

**21.** That the said work has been awarded to M/S Call and Fix, Guwahati, Assam, and the work has been started at the concerned sites.

Executive Officer
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**Copy of Letter of Award dated 31.12.2025 for Compost Plant is annexed and marked as Annexure-R/4.**

**22.** That LoA has been issued vide letter No. 3437 dated 31.12.2025 and work has been started for Design, Build, Construct, Install and Commissioning of MRF Plant of 50 TPD for dry waste along with operation and maintenance of the plant for 5 years including the tipping fee under Nagar Parishad Nawada.

**23.** That the said work has been awarded to M/S Harsh Egicon and Aayushi Hygiene and Care Pvt Ltd., and the work has been started at the concerned sites.

**Copy of Letter of Award dated 31.12.2025 for MRF Plant is annexed and marked as Annexure-R/5.**

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**24.** That pursuant to the said directions, immediate steps have been taken to remove the dumped waste from the banks of Khuri river and to stop further dumping of waste in the river.

**25.** That the answering respondent submits that vide Letter No. 1963 dated 11.08.2025, the Executive Officer, Nagar Parishad, Nawada, submitted an updated report to the I/C Officer, District Legal Section, Nawada, stating that the tender for the scientific disposal (Bio-mining) of the legacy waste at all sites within the territorial jurisdiction of Nagar Parishad, Nawada, has been awarded to M/S Geron Engineering Pvt. Ltd., Ghaziabad, and the work is in progress.

**26.** That photographic evidence showing the ongoing Bio-mining and waste removal work at the legacy waste sites including Kalali Road

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(Ward No. 02/22), Mirzapur (Ward No. 13), and Near Ramlakhan Singh Yadav College (Ward No. 06) has been placed on record.

**Copy of photographs showing ongoing work is collectively annexed and marked as Annexure-R/6.**

**27.** That the answering respondent has taken strict measures to prevent any further dumping of solid waste in Khuri river or on its banks.

**28.** That regular monitoring and patrolling is being conducted to ensure that no unauthorized dumping takes place in the river or on its banks.

**29.** That awareness programs are being conducted to sensitize citizens and waste collectors about the importance of proper solid waste management and the environmental consequences of dumping waste in water bodies.

24 JAN 2026
NOTARY
Sanjay K. Sinha
Reg. No. 7296
Ex. DL-9-10-27
Nawada
Government of Bihar

**30.** That the answering respondent submits that all steps are being taken to ensure full compliance with the Solid Waste Management Rules, 2016, including:

a) Segregation of waste at source into wet waste, dry waste, and hazardous waste;

b) Door-to-door collection of segregated waste;

c) Scientific treatment and processing of wet waste through composting;

e) Safe disposal of non-recyclable waste;

f) Bio-remediation and bio-mining of legacy waste;

Executive Officer
Nagar Parishad, Nawada

**31.** That the entire project is being implemented in a scientific and time-bound manner with the technical assistance of qualified consultants and contractors having expertise in solid waste management.

**32.** That the answering respondent is committed to achieving complete compliance with all environmental norms and standards as prescribed under various environmental legislations and the directions of this Hon'ble Tribunal.

**33.** That the answering respondent expects that the Bio-remediation and Bio-mining work of legacy waste will be completed within the stipulated timeframe of 6-8 months as per the terms of the contract.

**34.** That upon completion of the legacy waste remediation, all the identified sites will be restored and made suitable for alternate use as per the directions of the competent authorities.

**35.** That the answering respondent respectfully submits that with the scientific management of solid waste through composting, MRF, and bio-remediation, the issue of foul smell and health hazards has been significantly reduced.

NOTARY Sanjay K. Sinha Reg. No. 7296 Ex. Dt.-3-10-27 Nawada Government of Bihar

**36.** That the answering respondent undertakes to file periodic compliance reports before this Hon'ble Tribunal through the State Board, demonstrating the progress of work until complete compliance is achieved.

**37.** That the answering respondent further craves leave of this Hon'ble Tribunal to file a supplementary counter affidavit in the matter, as and when required.

Executive Officer
Nagar Parishad, Nawada

**38.** That the statements contained in paragraphs nos. 1 to 37 are true to my knowledge and are information derived from records and rest thereof are my humble submissions before this Hon'ble Tribunal.

Executive Officer
Nagar Parishad, Nawada

24/1/26

DEPONENT

Prepared by me
Ghanshyam Pandey
Advocate

BEFORE ME

NOTARY PUBLIC

24/1/26

Sanjay Kumar Sinha
NOTARY GOVT. of Bihar
NAWADA
2012

24 JAN 2026

NOTARY
Sanjay K. Sinha
Reg. No. 7295
Ex. DL-3-10-27
Nawada
Government of Bihar

**VERIFICATION**

I, Shri Satyendra Prasad Verma, aged about 58 years, S/O: Giridhari Prasad Verma, working for gain as Executive Officer, Nagar Parishad, Nawada, having its office at Old Kachahari Road, Nawada- 805110, Bihar, do solemnly affirm and declare that the contents of the above counter-affidavit are true and correct to the best of my knowledge and belief, and no part of it is false or misleading.

26/1/26

Executive Officer
Nagar Parishad, Nawada

DEPONENT

# WSD CONSULTANT PRIVATE LIMITED

(Infrastructure Designing, I Civil Design I Architecture I Building Construction I All Types Survey)

Ref: - WSD/BH/R/01

Annexure - R/2

Date – 27/03/2025

**To**
**Executive Officer,**
**Nawada Nagar Parishad,**
**Nawada, Bihar**

**Subject:** Survey Report of Legacy Waste

**Respected Sir / Mam,**

With reference to the above-cited subject, we wish to inform you that we have successfully completed the drone-based legacy waste survey for your Urban Local Body (ULB) as per the sites mentioned in your letter (Ref. No.2737). Please find the summary of the surveyed sites in the table below and the detailed report attached for your kind reference.

| S.I No. | Location | Area (Arces) | Legacy Waste (Metric Tonnes) |
|---|---|---|---|
| 1. | Site 1 | 4.38 | 4908.145 |
| 2. | Site 2 | 0.20 | 23.701 |
| 3. | Site 3 | 3.31 | 10195.989 |
| 4. | Site 4 | 1.92 | 9558.766 |
| 5. | Site 5 | 1.34 | 5023.450 |
| 6. | Site 6 | 1.46 | 10028.994 |
| Total Quantity | | 12.61 | 39739.045 |

Thanking you and assuring you of our best services at all times.

Thanks & Regards

WSD CONSULTANT PVT. LTD.

CIN No. - U74999DL2017PTC312396
Pan No. - AABCW9507E
H.O. A-153, Ground Floor, Nand Ram Park,
Uttam Nagar, New Delhi – 110059
Mob. No. - +91 7759993997, 9155620457
Website: www.wsdconsultant.com

GST IN - 07AABCW9507E1ZB
S. Tax No. - AABCW9507ESD001
TAN No. – DELW03670C
708, 7th Floor, Jaina Tower, RDC, Rajnagar,
Ghaziabad, U.P.- 201002
Email ID: wsdconsultantbihar@gmail.com

# GOVERNMENT OF BIHAR

## URBAN DEVELOPMENT & HOUSING DEPARTMENT

## LEGACY WASTE SURVEY REPORT,

## NAWDA NAGAR PARISHAD, NAWDA

**Prepared By: -**

**WSD Consultant Pvt. Ltd.**

**708, 7th Floor, Jaina Tower, RDC,**

**Raj Nagar, Ghaziabad, U.P. - 201002**

# Contents

# About Drone Survey

A Fast, Safe, and Cost-Effective Solution Drone surveys provide a faster, safer, and more cost-effective approach to surveying at height. They involve the use of drones, or unmanned aerial vehicles (UAVs), equipped with downward-facing sensors, such as RGB cameras, multispectral cameras, or LIDAR payloads, to capture aerial data. In the case of surveys using RGB cameras, the ground is photographed multiple times from different angles, with each image tagged with its corresponding coordinates. Photogrammetry software then processes these images by combining points captured from various perspectives to create detailed 2D and 3D maps.

From this data, photogrammetry software generates geo-referenced orthomosaic maps, elevation models, or 3D models of the surveyed project area. These maps allow for the extraction of highly accurate information, including elevations, distances, and volumetric measurements. Compared to manned aircraft or satellite imagery, drones offer several advantages, including their ability to fly at lower altitudes, which enables faster and more affordable generation of high-resolution data. Moreover, drones operate independently of atmospheric conditions such as cloud cover, ensuring consistent accuracy.

Drone surveys also minimize risks for surveying teams, making them an ideal choice for diverse applications such as mining, agriculture, legacy waste management, construction, road infrastructure projects, and more. Their efficiency, precision, and safety revolutionize traditional surveying methods, especially in challenging terrains or environments.

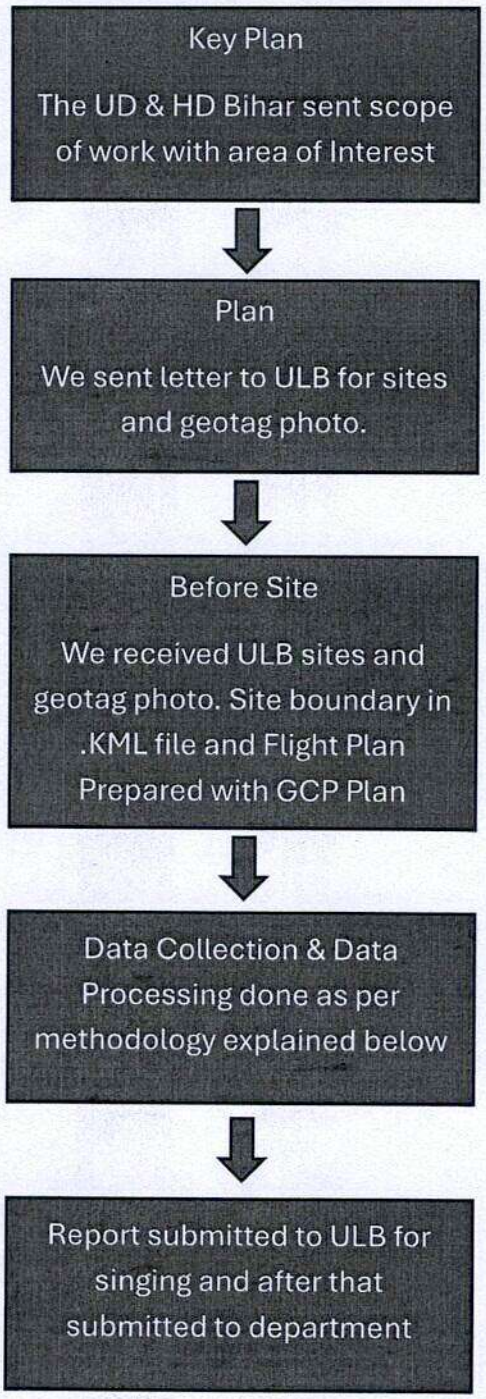
# Introduction

The uncertainty and variation in waste quantification plays a major role in discrepancies of estimation of deposited waste at any dumping site. The inefficient collection system and frugal management system of solid waste increases the chances of deviation of waste quantum and characteristics of waste also. The physical & chemical characteristics and nearby environment play important role in variation of accumulated legacy waste hence it's very important to carry out volume estimation.

Standard methods for volumetric calculations of dumps are often unreliable, costly, and pose safety risks for surveyors. This is particularly true when dealing with uneven terrain, which is characterized by significant elevation changes. For instance, ground-based imaging can produce inconsistent results when measuring irregular stockpiles, as it fails to accurately represent the top of the stockpile. Similarly, ground surveying poses challenges in visualizing the complete structure, leading to potentially inaccurate results

Intelligent Geospatial Drones' aerial data collection offers an innovative solution to these challenges. With the use of customized drones, surveying uneven terrain becomes efficient and safe. This approach eliminates safety risks for surveyors while providing precise assessments of the waste quantum at dumpsites. The data collected enables the creation of detailed drawings, including comprehensive plans and elevation views of the dump yard, ensuring accuracy and reliability.

# Workflow


Key Plan
The UD & HD Bihar sent scope of work with area of Interest
Plan
We sent letter to ULB for sites and geotag photo.
Before Site
We received ULB sites and geotag photo. Site boundary in .KML file and Flight Plan Prepared with GCP Plan
Data Collection & Data Processing done as per methodology explained below
Report submitted to ULB for singing and after that submitted to department

# Methodology

Revolutionizing Quantification with Drone Technology Waste management plays a pivotal role in environmental sustainability and urban planning. The approach to waste quantification using drone technology is:

Aerial Imaging and Photogrammetry: Drones have the capability to capture high-resolution aerial images of waste sites, revolutionizing waste quantification processes. These images are processed using advanced software solutions that automate the analysis of drone-captured data. By utilizing machine learning algorithms and AI-driven tools, large datasets are processed efficiently, providing real-time insights and generating comprehensive reports. Photogrammetry software further enhances this process by creating precise 3D models and orthomosaic maps, enabling accurate measurements of waste volume and distribution.

Steps Involved in Drone-Based Waste Quantification:

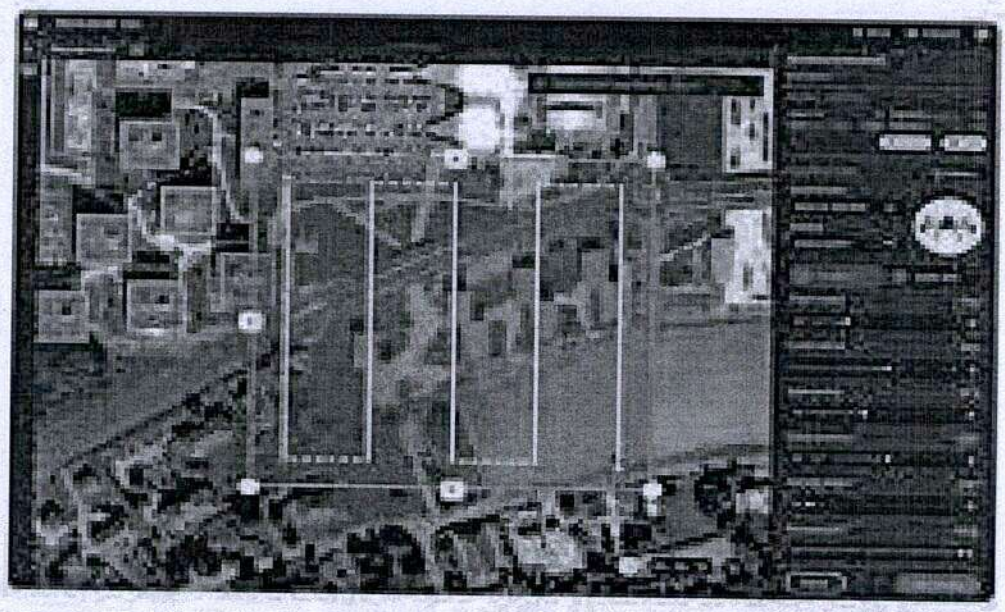
- Boundary in .KML file.
- Collection of Ground Control Points (GCPs) using DGPS
- Flight planning and deployment of drone for data capture
- Capturing high-resolution aerial images using RGB cameras, multispectral sensors, or LIDAR payloads mounted on drones.
- Tagging images with precise coordinates during the data collection process.
- Using photogrammetry software to combine images and generate detailed 2D and 3D maps.
- Creating geo-referenced orthomosaic maps, elevation models, and 3D models of waste sites.
- Extracting detailed insights such as elevations, distances, and volumetric measurements.
- Generating reports based on processed data, offering actionable insights for waste management.

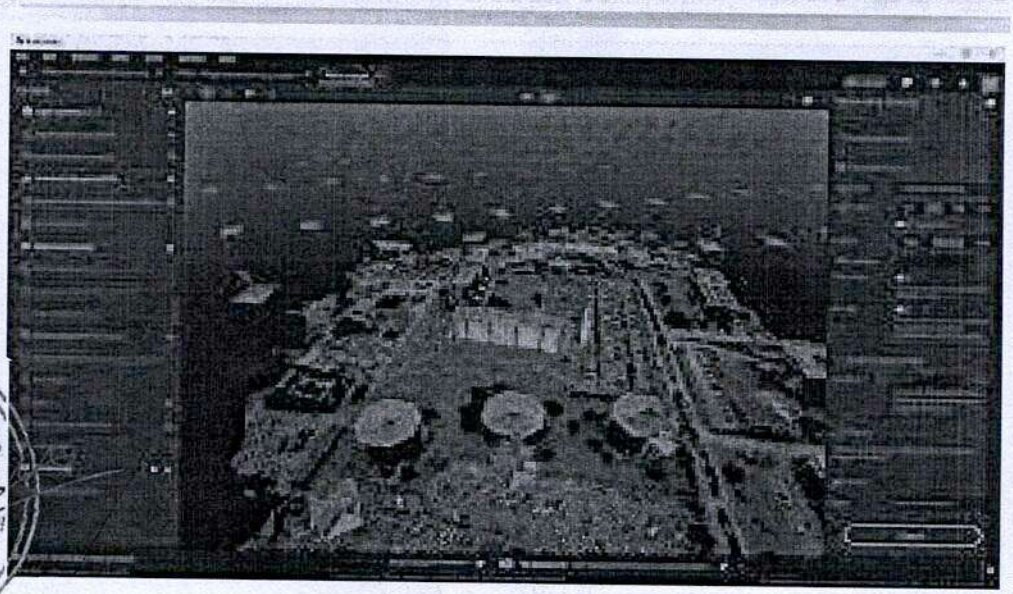
# Desk Study

The ground control point coordinates were obtained using Trimble Business Centre Software.

The images were processed on IG Cloud platform and Pix4D Photogrammetry Desktop Software where the different manager was used to incorporate the processing of the ground control points.

The Orthomosaic (top view single image with very high resolution), DSM, DEM, contours and stock volume calculation were generated as outputswith offset 10 M from actual to exact data interception





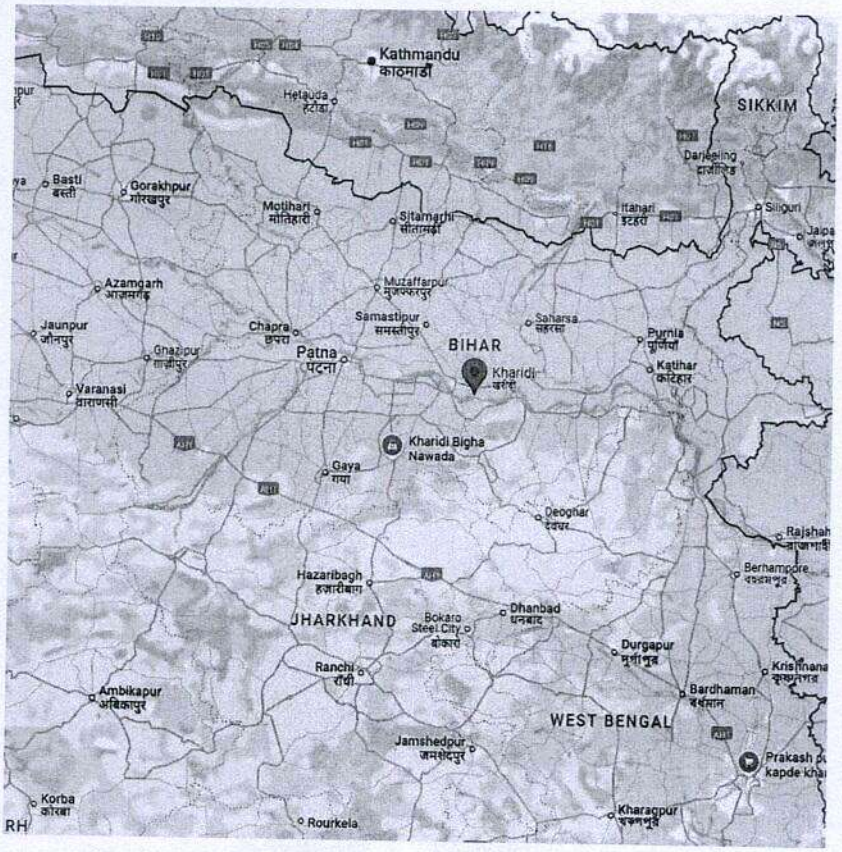
# Site -1

Survey Date :- 19/03/2025.

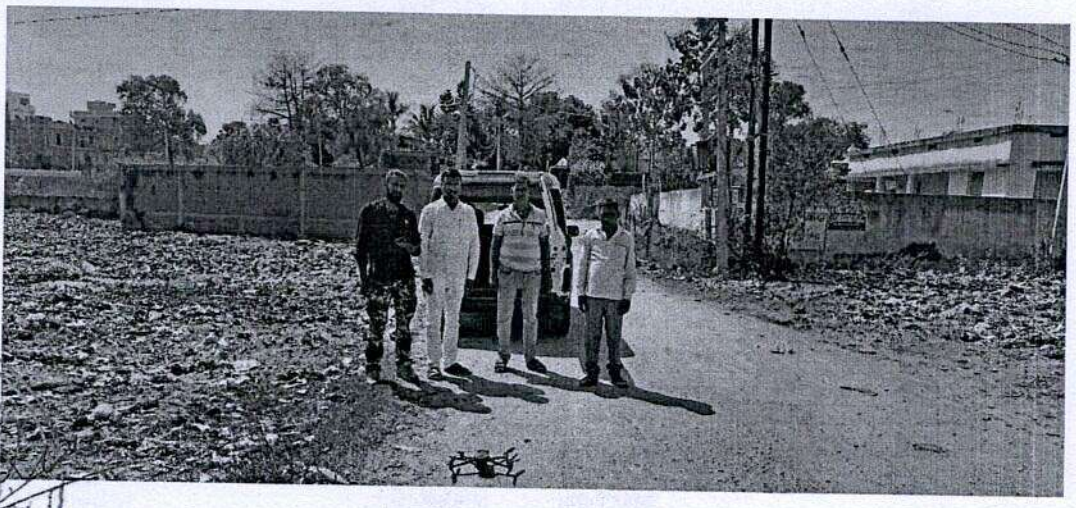
Instrument: DJI Mavic 3 enterprise

Location – Kharidi

Geo – Location 24.897679°N 85.536880°E



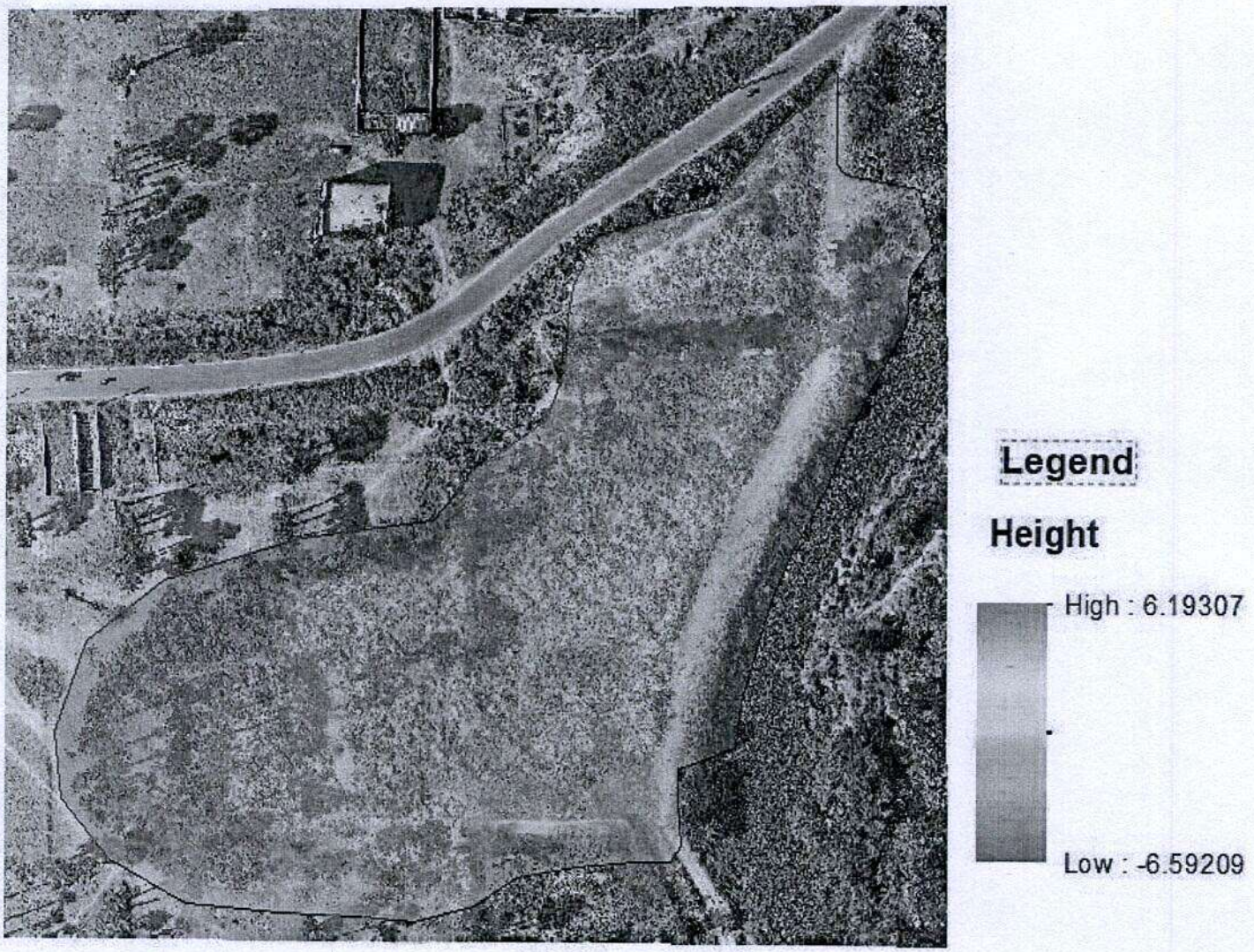

## Physical Site Visit



Orthographic

DSM


Elevation
Contour
Digital Elevation Model
Value
High : 45.1931 m
Low : 32.4079 m
41 m
43m
39 m




DEM

Maximum Height of Garbage = 6.19307 M

This volume is based on 39 meter contour line

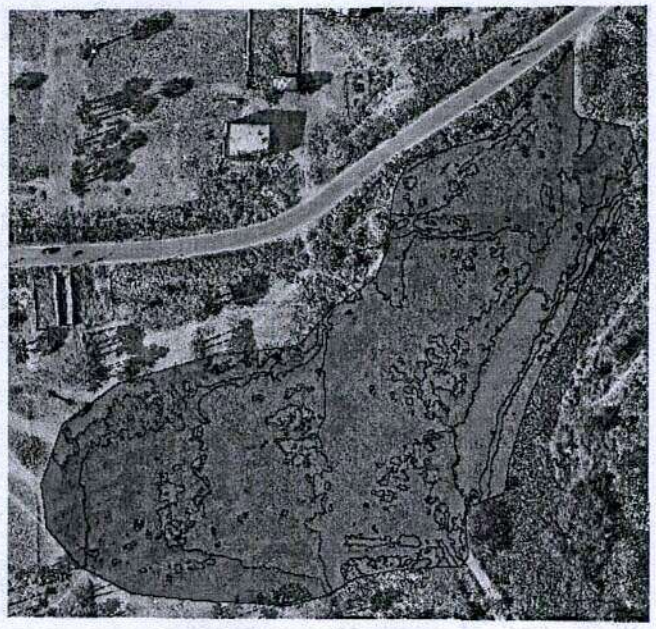
Volume of Garbage (V1) = 11715.6448 Cubic Meter

Area Covered =15514.642749 Sq Meter

This volume is based on 41 meter contour line

Volume of Garbage (V2) = 6588.41891 Cubic Meter

Area Covered =2225.78125 Sq Meter



This volume is based on 43 meter contour line

Volume of Garbage (V3) = 100.482795 Cubic Meter

Area Covered =7.641410 Sq Meter

Note :- Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 39 M | 11715.6448 |
| 41 M | 6588.41891 |
| 43 M | 100.482795 |
| Average Volume | 6135.84880 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards
V= 6135.84880 $M^3$
M= 6135.182168* 0.8 = 4908.1457 Metric ton
Area – 4.38 **A** cres

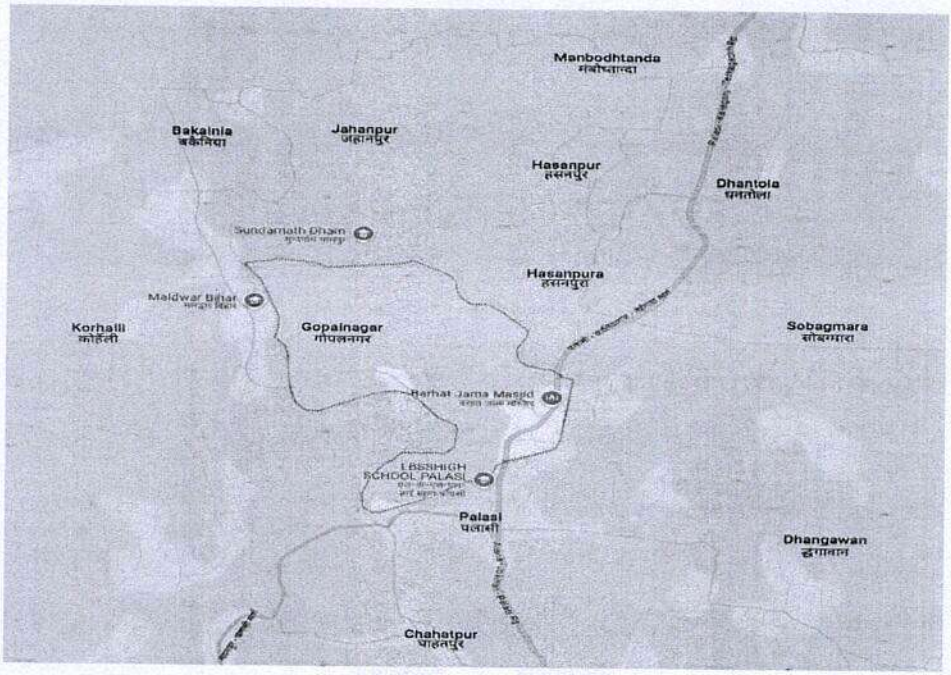
Site - 2

Survey Date :- 19.03.2025

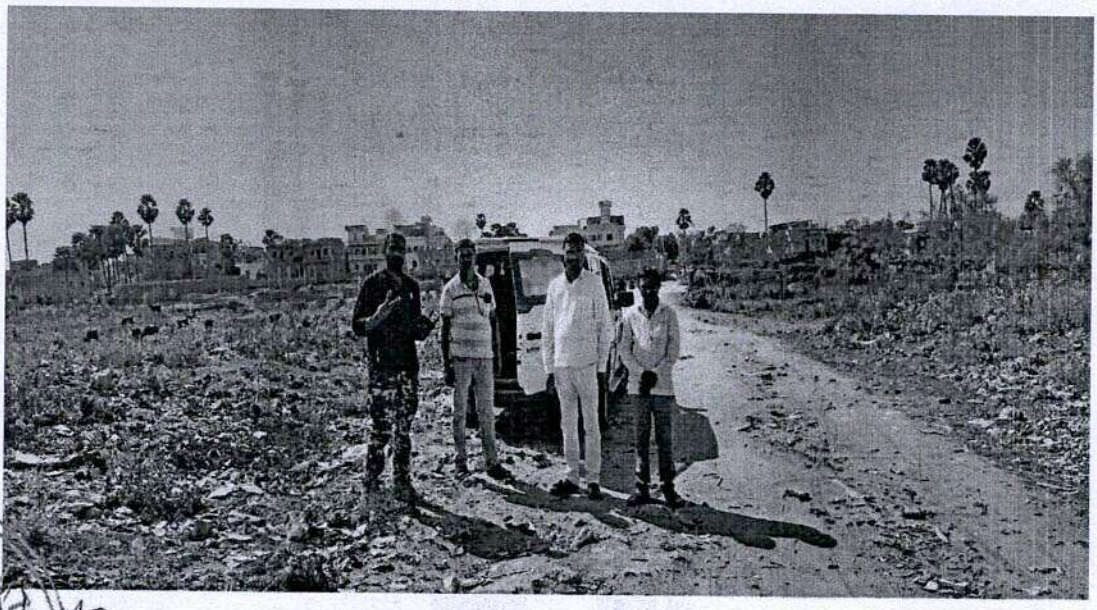
Instrument :- Mavic 3 Enterprise

Location – GopalNgar Chhamda Godum (Bihar)

Geo – Location - 24.885331° N 85.520717° E

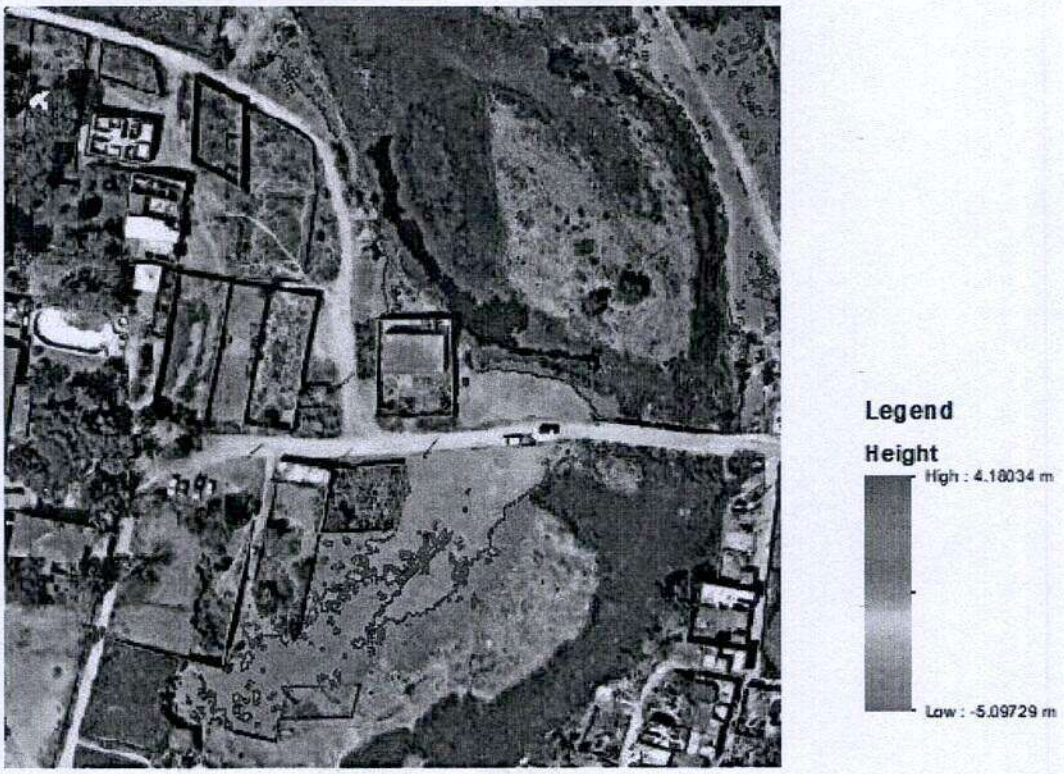



Physical Site Visit



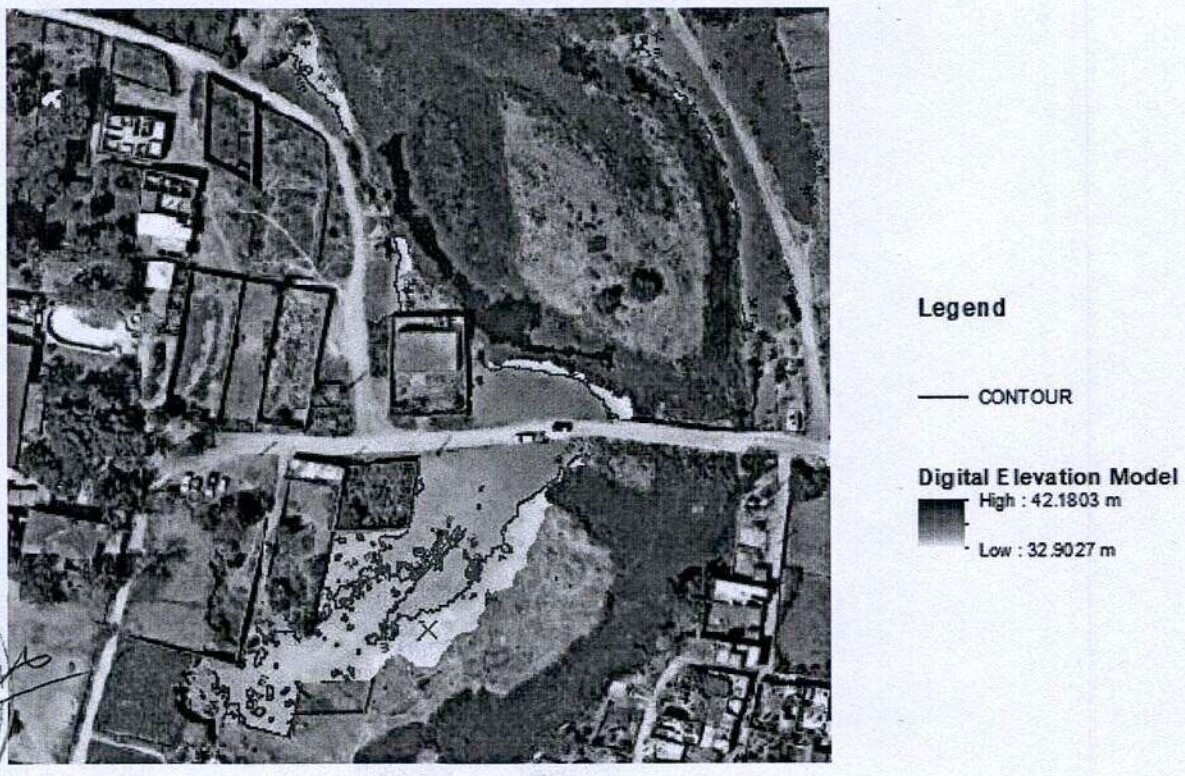
Orthographic

DSM




DEM

Maximum Height of Garbage = 4.18034 M



This volume is based on 36 meter contour line Volume of Garbage (V1) = 50.18 Cubic Meter Area Covered = 804.87 Sq Meter

This volume is based on 38 meter contour line Volume of Garbage (V2) = 23.18 Cubic Meter Area Covered = 2.83 Sq Meter

This volume is based on 40 meter contour line

Volume of Garbage (V3) = 15.52 Cubic Meter

Area Covered = 0.52 Sq Meter

Note :-Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 36 M | 50.18 |
| 38 M | 23.18 |
| 40 M | 15.52 |
| Average Volume | 29.6266 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards

V= 29.6266 $M^3$

M= 29.6266 * 0.8 = 23.70133 Metric ton

Area – 0.20 Acres

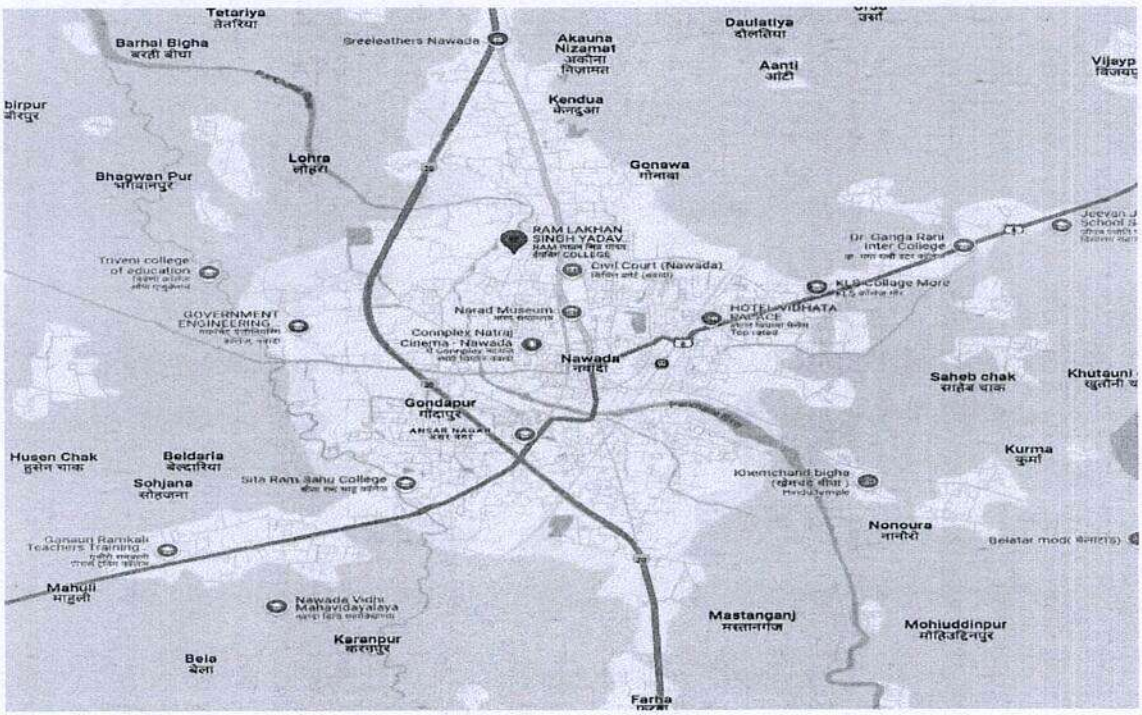
Site - 3

Survey Date :- 19.03.2025

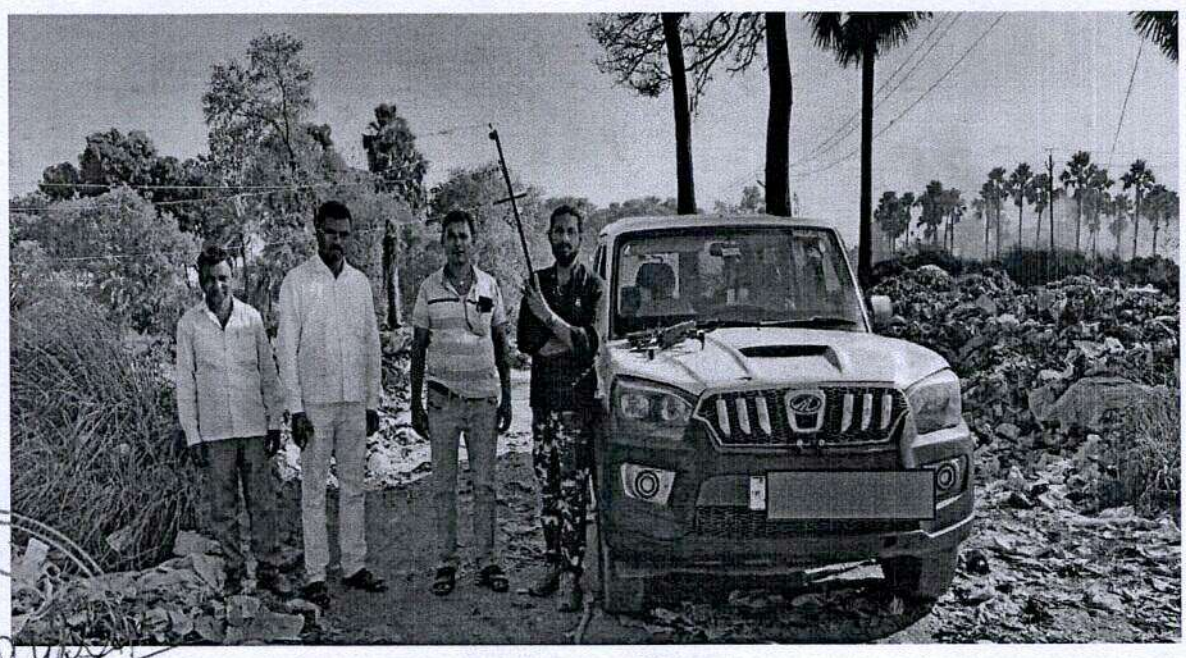
Instrument :- Mavic 3 Enterprise

Location – Mangar Bigha

Geo – Location - 24.882584° N 85.540952° E




Physical Site Visit



Orthographic

DSM


**Legend**

contour

**Digital Elevation Model**

High : 33.4797 m

Low : 27.8023 m


**Legend**

**Height**

High : 5.47967

Low : -0.197731

DEM

Maximum Height of Garbage = 5.47967 M

CONSULTANT PVT. LTD.


This volume is based on 28 meter contour line

Volume of Garbage (V1) = 24725.18 Cubic Meter

Area Covered =6558.78 Sq Meter


This volume is based on 30 meter contour line

**Vol**ume of Garbage (V2) = 10825.53 Cubic Meter

Area Covered =5643.54 Sq Meter


This volume is based on 32 meter contour line

Volume of Garbage (V3) = 2684.25 Cubic Meter

Area Covered =1229.66 Sq Meter

Note :- Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 28 M | 24725.18 |
| 30 M | 10825.53 |
| 32 M | 2684.25 |
| Average Volume | 12744.9866 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards
V= 12744.9866 $M^3$
M= 12744.9866 * 0.8 = 10195.98933 Metric ton
Area – 3.31 Acres

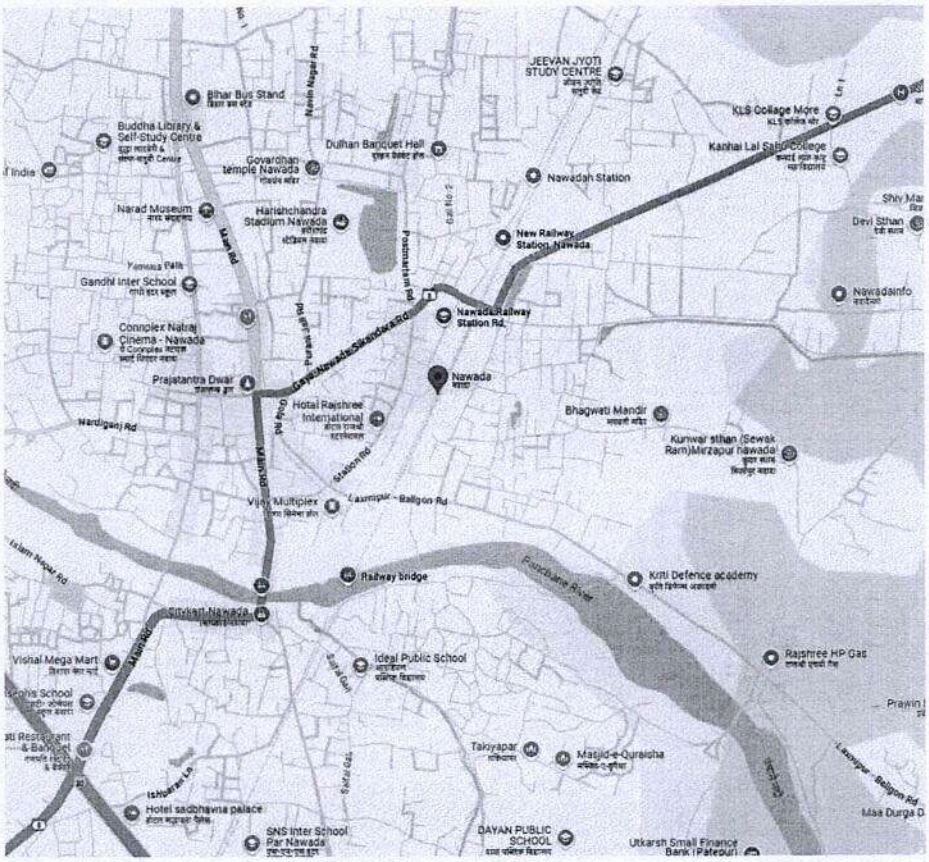
## Site - 4

## Survey Date :- 19/03/2025.

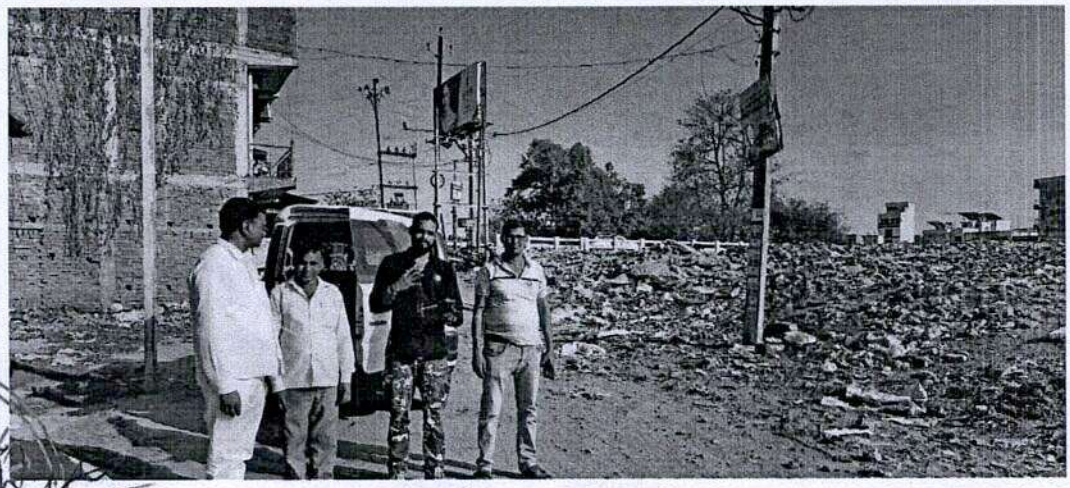
## Instrument : DJI Mavic 3 enterprise

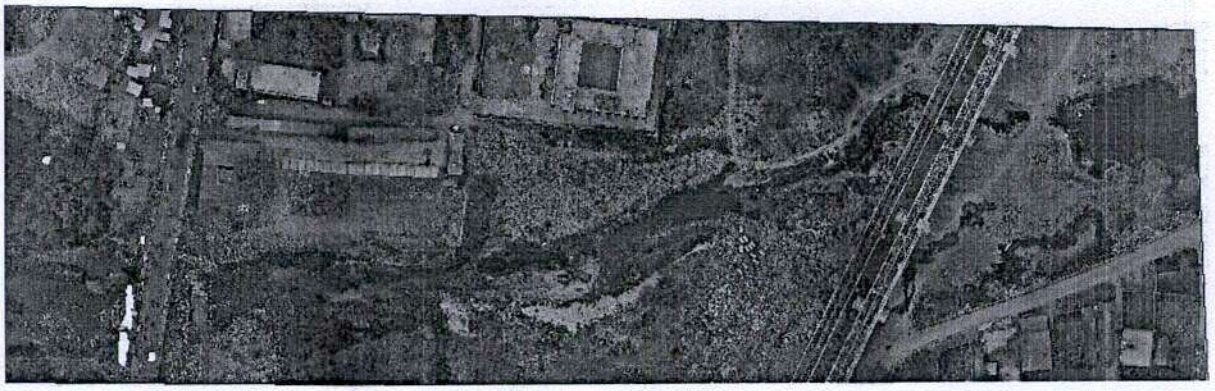
## Location – Railway Bridge

## Geo – Location - 24.881328° N 85.545542° E

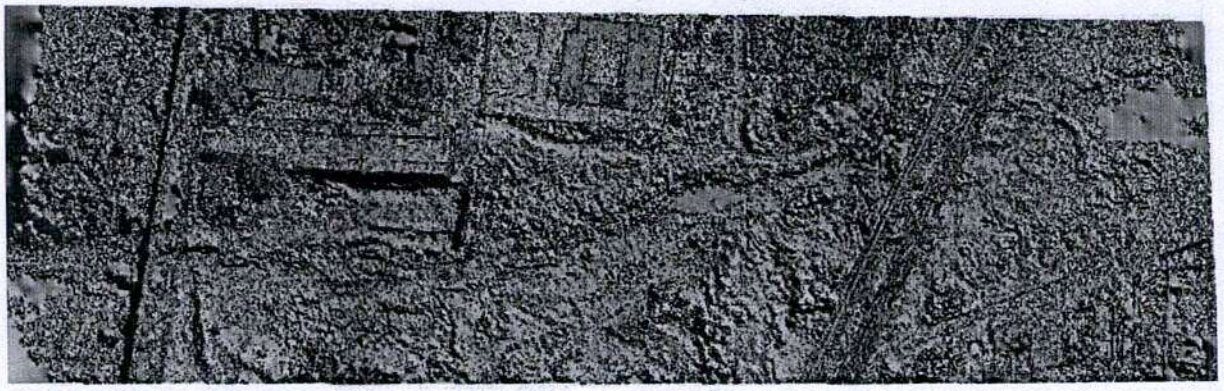



## Physical Site Visit

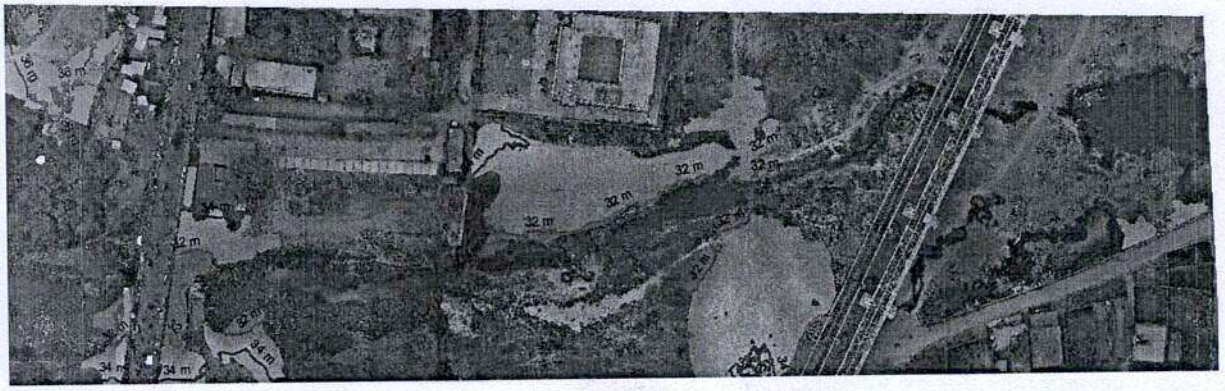




Orthographic

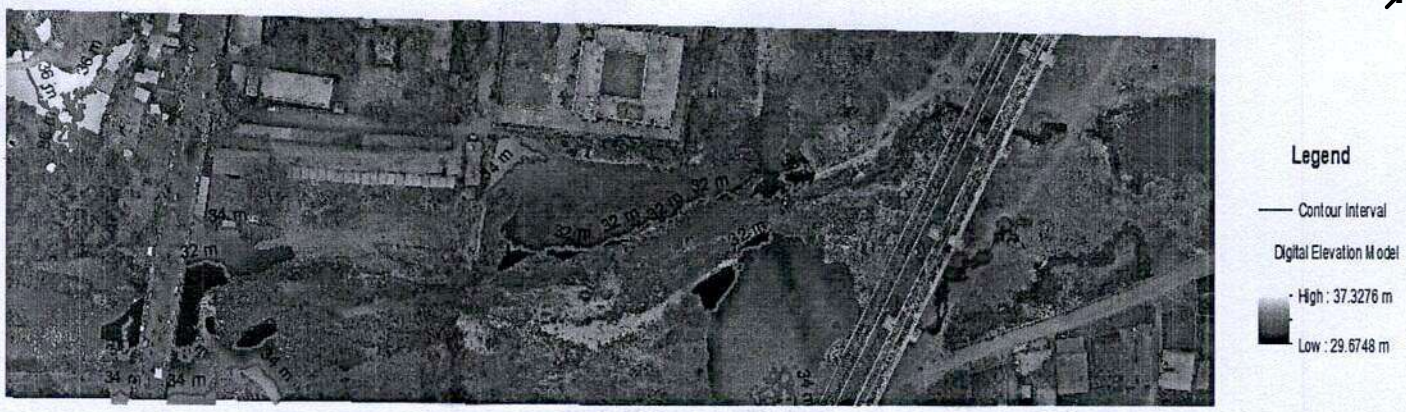


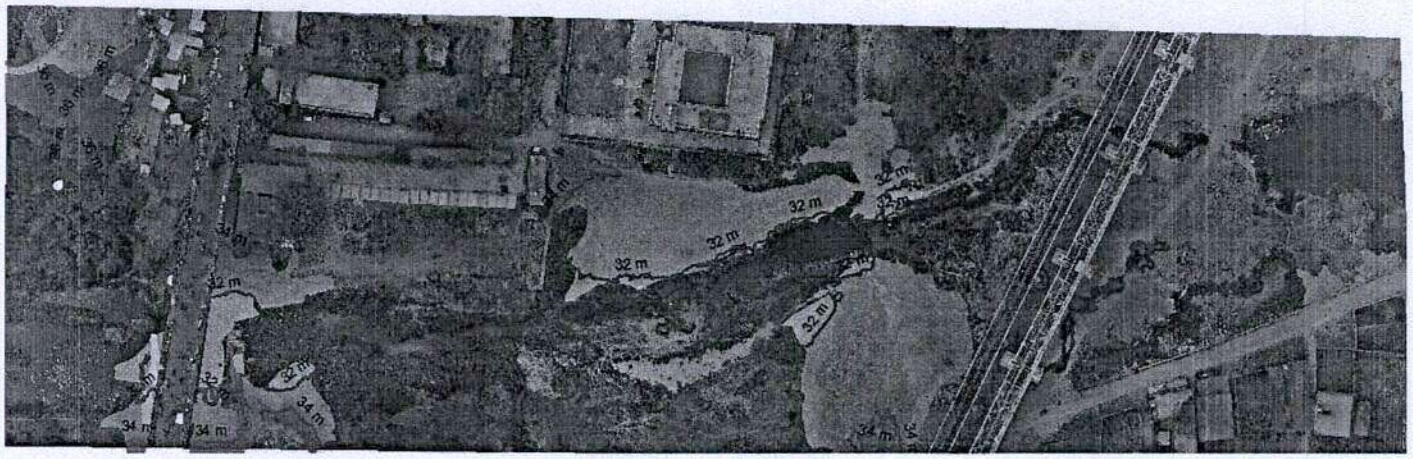
DSM




DEM

Maximum Height of Garbage = 6.3276M

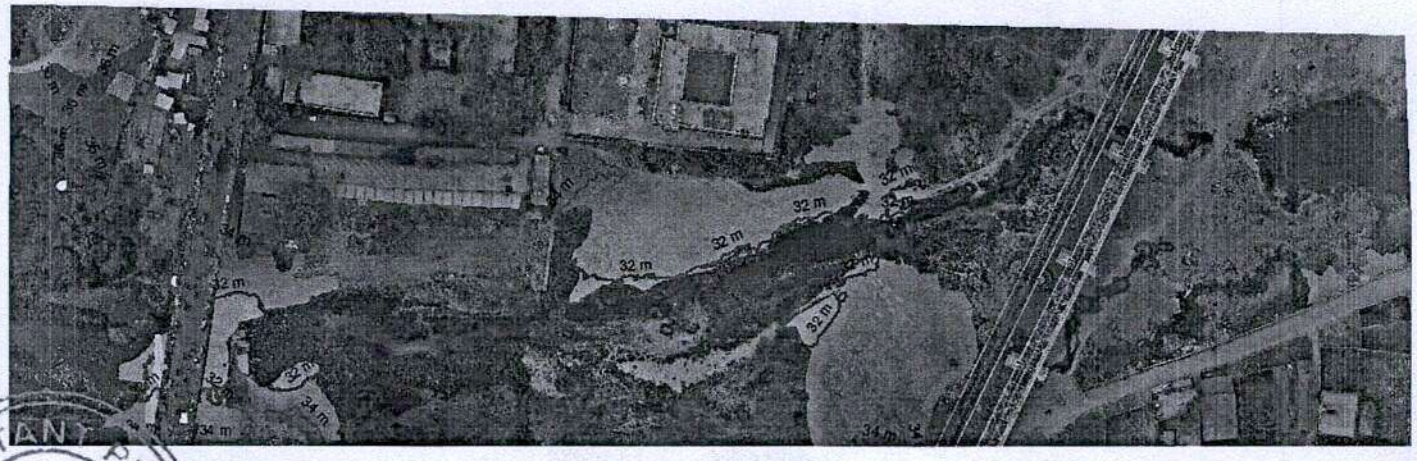


This volume is based on 32 meter contour line

Volume of Garbage (V1) = 24757.662635203926 Cubic Meter

Area Covered = 6244.713942237116 m²



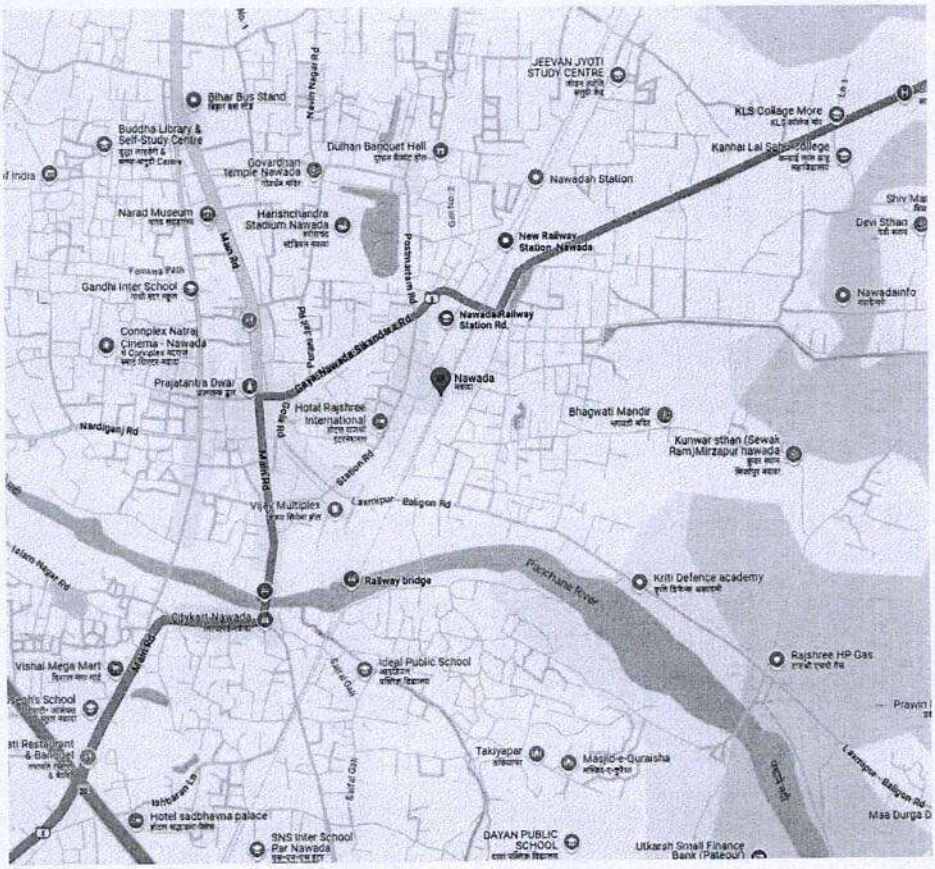
# Site - 5

## Survey Date :- 19/03/2025.

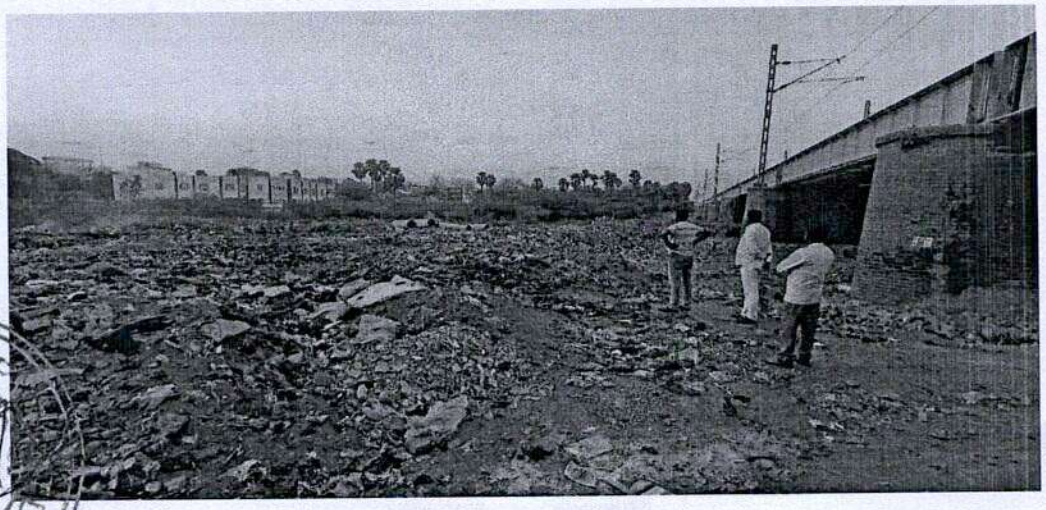
## Instrument : DJI Mavic 3 enterprise

## Location – Nawada Railway Pool Chhot Ghat (Bihar)

## Geo – Location - 24.901906o N 85.539054 o E



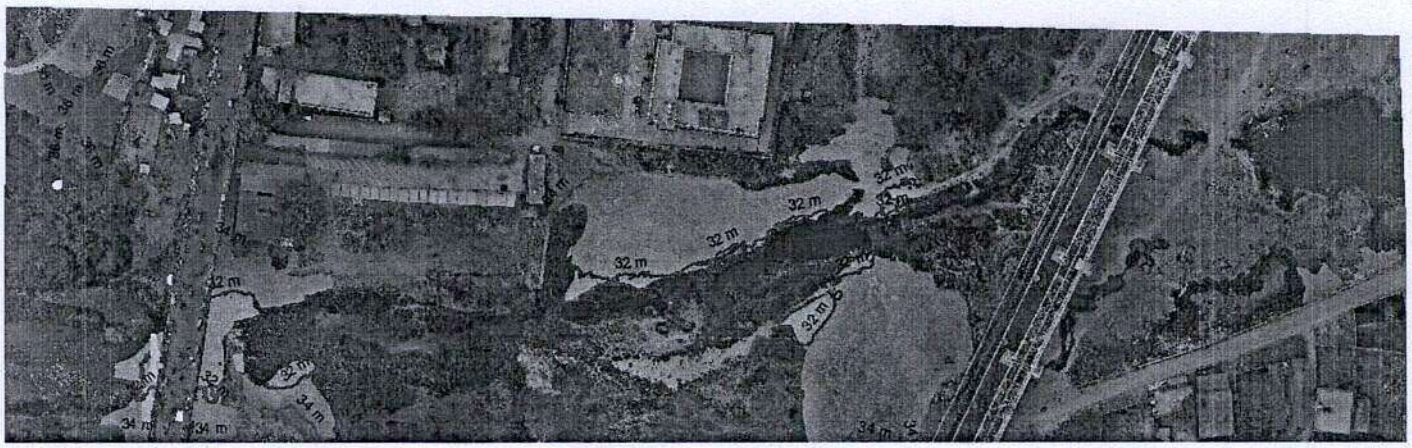

## Physical Site Visit



This volume is based on 34 meter contour line

Volume of Garbage (V2) = 8880.70142767582 Cubic Meter

Area Covered = 1246.108458107758 $m^2$




This volume is based on 36 meter contour line

Volume of Garbage (V3) = 2207.011444093035 Cubic Meter

Area Covered = 310.8847433820774 $m^2$

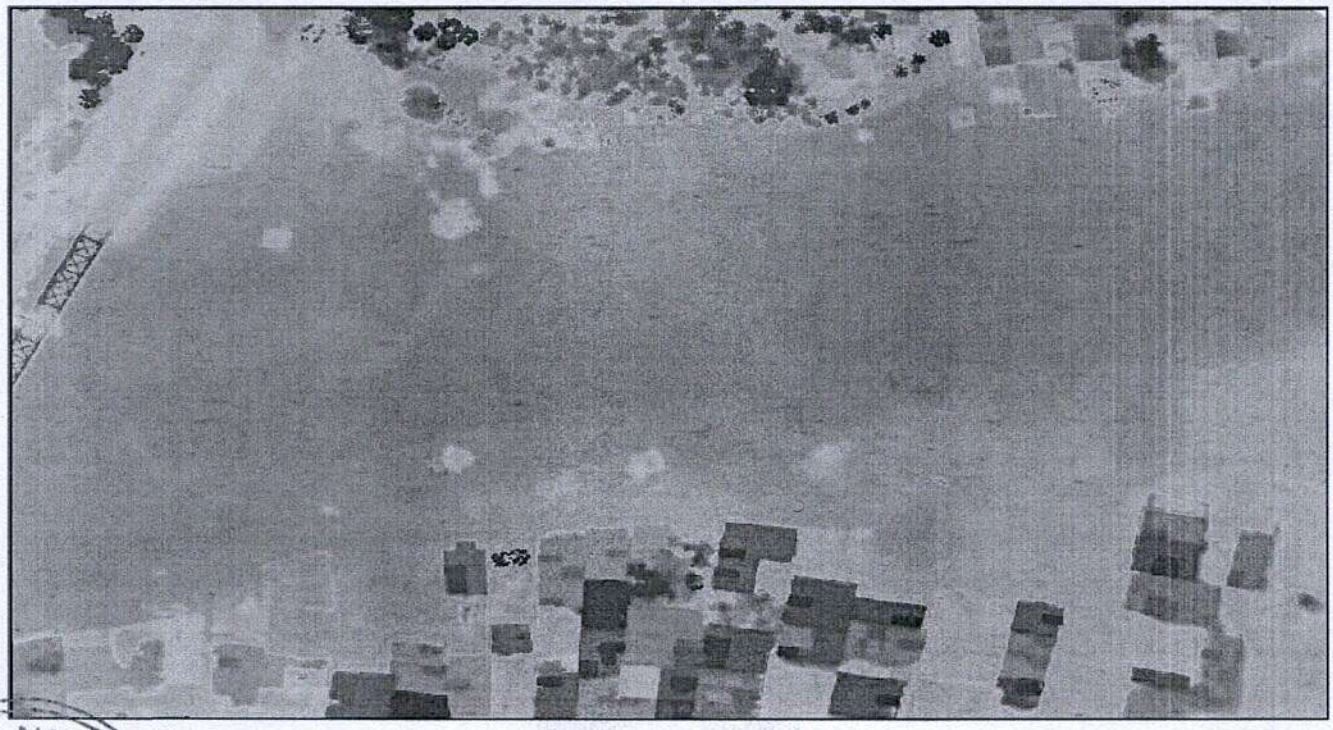
Note :-Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 32 M | 24757.66263 |
| 34 M | 8880.70142 |
| 36 M | 2207.0114 |
| Average Volume | 11948.458133 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards
V= 11948.458133 $M^3$
M= 11948.458133* 0.8 = 9558.7667866 Metric ton
Area – 1.92 Acres

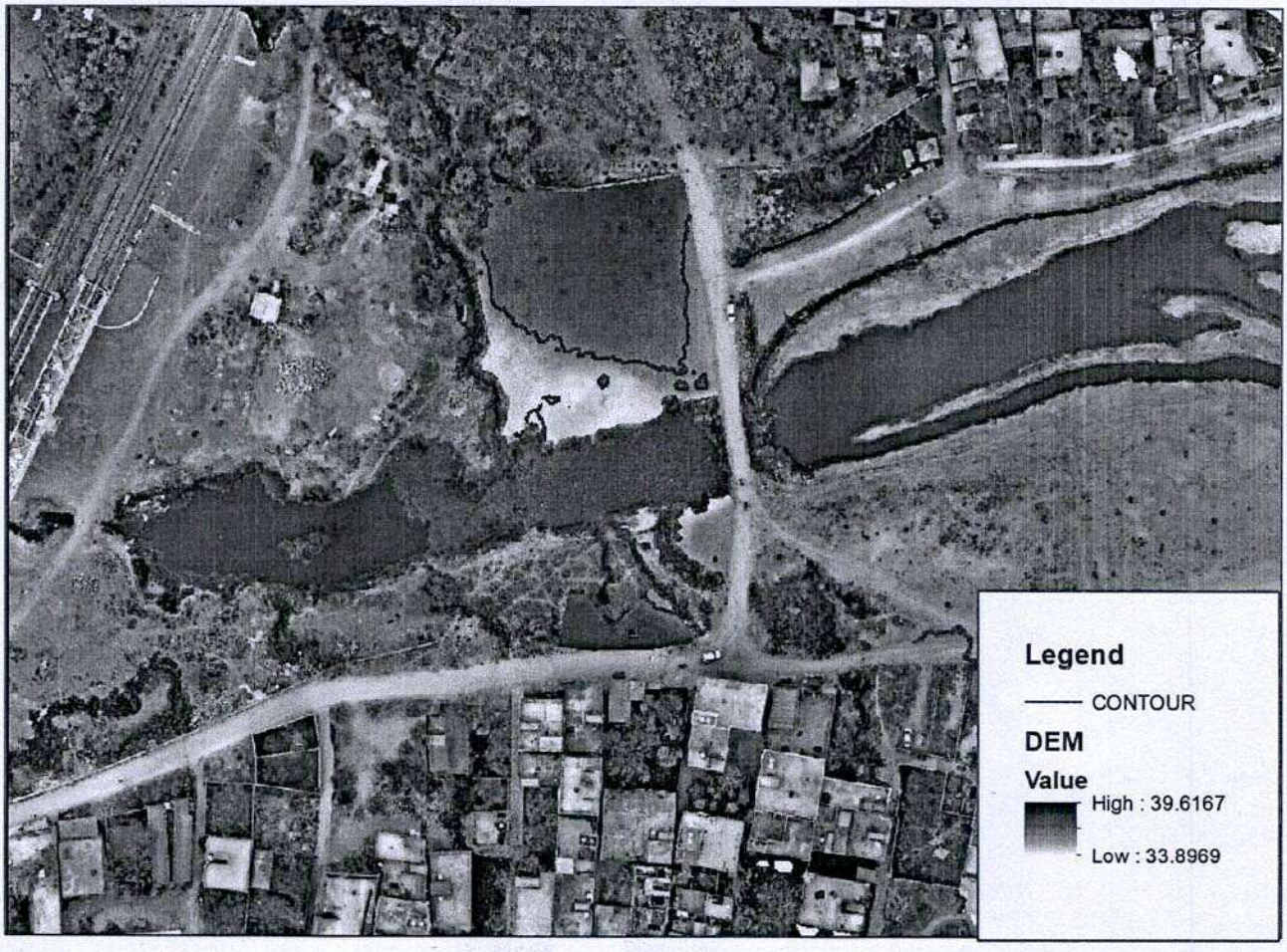
Orthographic



DSM

DEM

Maximum Height of Garbage = 5.25185 M



This volume is based on 34 meter contour line

Volume of Garbage (V1) = 12022.32 Cubic Meter

Area Covered = 3235.98 Sq Meter

This volume is based on 36 meter contour line

Volume of Garbage (V2) = 6712.64 Cubic Meter

Area Covered = 2122.68 Sq Meter

This volume is based on 38 meter contour line

Volume of Garbage (V3) = 102.98 Cubic Meter

Area Covered = 64.38 Sq Meter

Note :-Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 34 M | 12022.32 |
| 36 M | 6712.64 |
| 38 M | 102.98 |
| Average Volume | 6279.3133 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards
V= 6279.3133 $M^3$
M= 6279.3133 * 0.8 = 5023.45066 Metric ton
Area – 1.34 Acres

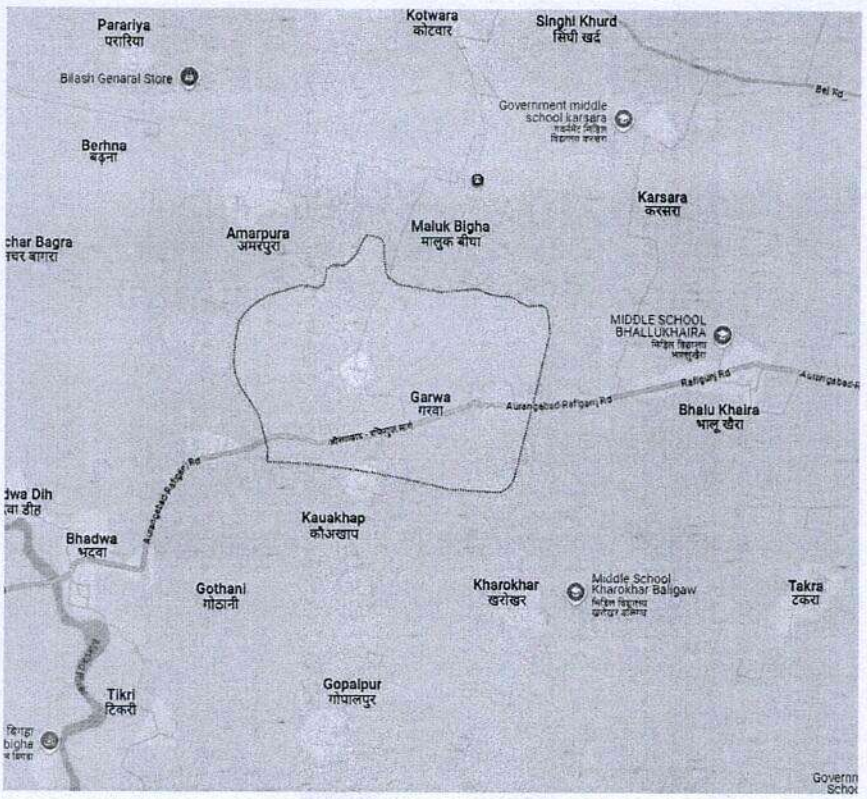
# Site - 6

## Survey Date :- 19.03.2025

## Instrument :- Mavic 3 Enterprise

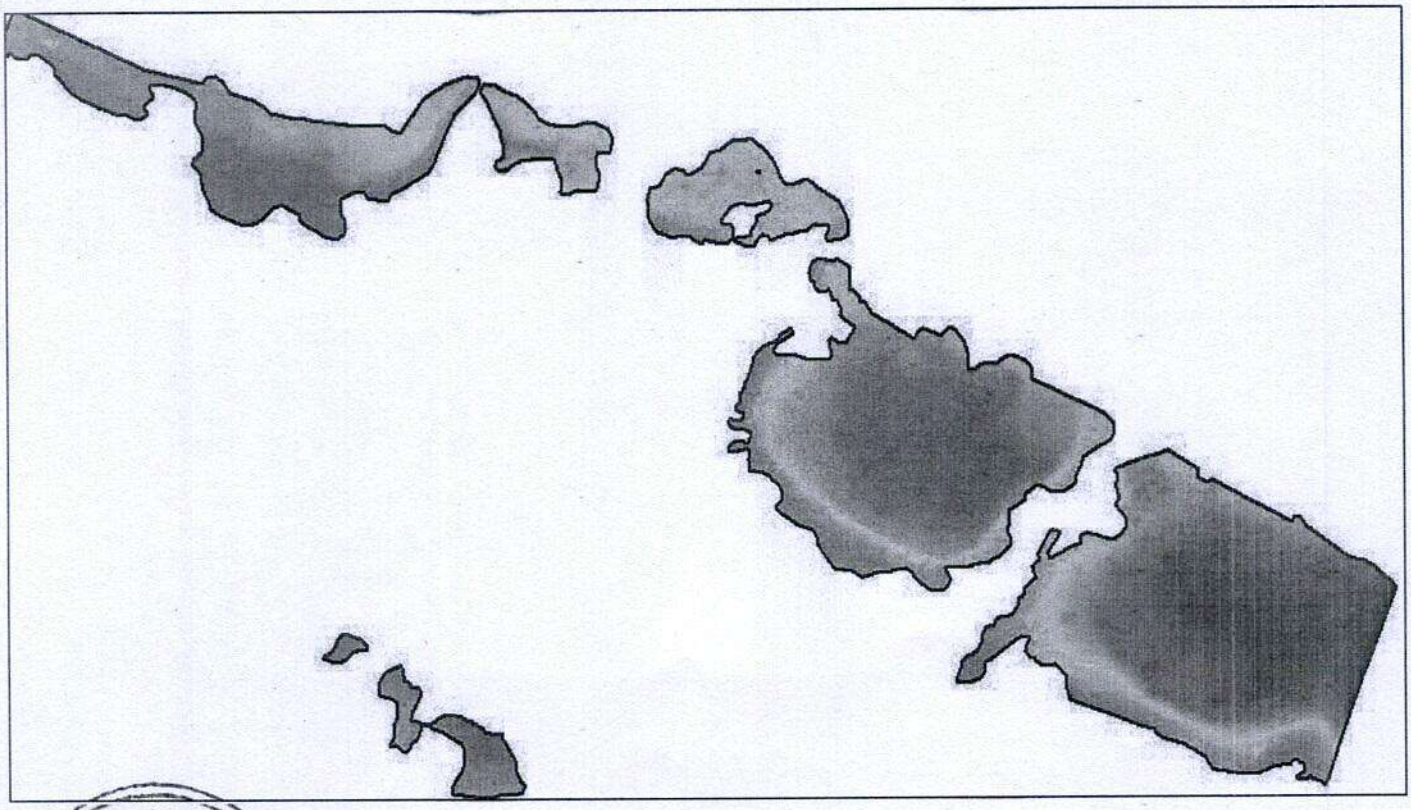
## Location – New Pool Garwa

## Geo – Location - 24.910296o N 85.610007 E




## Physical Site Visit

Orthographic



DSM


DEM

Maximum Height of Garbage = 7.25 M

This volume is based on 38 meter contour

line Volume of Garbage (V1) = 22967.37 Cubic

Meter Area Covered = 4695.96Sq Meter

This volume is based on 40 meter contour

line Volume of Garbage (V2) = 12041.11 Cubic

Meter Area Covered = 1232.46 Sq Meter

This volume is based on 42 meter contour line

Volume of Garbage (V3) = 2600.25 Cubic Meter

Area Covered = 0.27 Sq Meter

Note :- Data Processing Software has been used for Volumetric analysis and Calculation with offset 10 M from actual to exact data interception.

| Contour Line | Volume ($M^3$) |
|---|---|
| 38 M | 22967.37 |
| 40 M | 12041.11 |
| 42 M | 2600.25 |
| Average Volume | 12536.2433 |

Total weight of legacy is as per formula of density M = V*D

D = 0.8 Metric ton/ $M^3$ as per National Standards
V= 12536.2433 $M^3$
M= 12536.2433 * 0.8 = 10028.99466 Metric ton
Area – 1.46 Acres

# कार्यालय, नगर परिषद्, नवादा



Annexure – R/3

पत्रांक.....3332../ न०प०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।

सेवा में,

M/S Geron Engineering pvt Ltd
Ghaziabad

नवादा,दिनांक.....31.....दिसम्बर, 2025 ई०।

विषय :– नगर परिषद्, नवादा के निविदा आमंत्रण सं० – 01/2025–26 के कार्य का कार्यादेश के संबंध में।

महाशय,

उपरोक्त विषयक नगर परिषद्, नवादा के द्वारा आमंत्रित निविदा आमंत्रण संख्या–01/2025–26 के कार्य Bio-Remediation-Bio-mining Of Legacy waste site Utilizing Various Methodologies/Technoogy में आपका दर न्यूनतम पाया गया है। आपके द्वारा अंकित दर 390 रूपये प्रति MT (Per Metric Tonne ) सभी कर सहित में यह कार्य आपको आवंटित किया जाता है कुल – 39739.00 MT Lagacy Waste का Bio-Remediation कार्य करना है। बिहार नगरपालिका अधिनियम में उल्लेखित प्रावधानो के अन्तर्गत एकरारनामा को स्वीकृत किया जाता है एवं निम्न शर्तो पर कार्यादेश निर्गत किया जाता है :–

(1) कर्या समप्ति की अवधि एकरारनामा की अवधि से छः माह होगा।
(2) NGT के नियम एवं शर्तो का पालन करना होगा।
(3) स्वयं के व्यय पर Legacy Waste से Site waste का परिवहन करना अनिवार्य होगा जिसके लिये कार्यालय द्वारा किसी भी प्रकार का भुगतान नहीं किया जायेगा।

(4) परिवहन किये गये Legacy Waste का वैज्ञानिक तरीके से निष्पादन के पश्चात् इसका प्रमाण पत्र कार्यालय में प्रस्तुत करना होगा।

(5) कार्य पर होनेवाले व्यय को वित्तीय एवं तकनिकी स्वीकृति के अधीन सीमित रखा जाएगा।

(6) कार्य को एकरारनामा RFP में दिए गए दिशा निर्देश एवं तय समय पर करना सुनिश्चित करेंगें।

(7) Bio-mining कार्य हेतु नगर विकास एवं आवास विभाग के द्वारा प्रदत्त RFP के अनुसार आवश्यक मशीनरी का उपयोग करना सुनिश्चित करेगें।

(8) कार्य का सम्पादन तकनिकी स्वीकृति में दिए गए टीका टिप्पणी के अनुरूप विशिष्टयों के अनुसार ही करेगें।
(9) कार्य को RFP एवं नगर विकास एवं आवास विभाग द्वारा निर्धारित समय सीमा के अन्दर सम्पादित कराना सुनिश्ति करेंगें।

(10) निविदा के शर्तो के अनुरूप कार्य कारना सुनिश्चित करेंगे तथा समय–समय पर विभागीय आदेश का पालन करना होगा।

(11) ऐजेसी द्वारा किये जाने वाले कार्या के विरूद्व प्रस्तुत विपत्र का भुगतान Weighbridge slip के आधार पर किया जाएगा।

31/12/25
कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।

Annexure - R/4

54

# कार्यालय, नगर परिषद्, नवादा

पत्रांक...3331...../न०प०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।

सेवा में,

M/S Call And Fix,
H.No 10 Rupali Path, RGB Road,
Guwahati, Assam 781024

नवादा, दिनांक.....31.....दिसम्बर, 2025 ई०।

विषयः– नगर परिषद्, नवादा के निविदा आमंत्रण सं० – 04/2025–26,65 TPD Compost Plant (Windrow ) के कार्य का कार्यादेश के संबंध में।

महाशय,

उपरोक्त विषयक नगर परिषद्, नवादा के द्वारा आमंत्रित निविदा आमंत्रण संख्या–04/2025–26 के कार्य Design Build, Construct, Install, and Commissioning of Compost Plant of 65 TPD for Wet Waste along with Operation and Maintenance of the Plant for 5 Years including the tipping fee under Nagar Parishad Nawada में आपका दर न्यूनतम पाया गया है। परिमाण विपत्र की राशि रूपये – 33761573 के सापेक्ष 09.50% (नौ दशमलव पाँच शून्य प्रतिशत) कम उद्धृत दर पर कार्य आवांटित किया जाता है एवं बिहार नगरपालिका अधिनियम के उल्लेखित प्रावधानों के अन्तर्गत एकरारनामा को स्वीकृत किया जाता है एवं निम्नशर्तो पर कार्यदेश निर्गत किया जाता है :–

1. कार्य समाप्ति की अवधि छः माह होगी।
2. कार्य पर होने वाले व्यय को वित्तीय एवं तकनिकी स्वीकृति के अधीन सीमित रखा जाएगा।
3. कार्यादेश को एकरारनामा RFP मे दिए गए दिशा निर्देश तय समय पर करना सुनिश्चित करेगें।
4. कार्य को नगर विकास एवं आवास विभाग द्वारा निर्धारित समय सीमा के अन्दर सम्पादित कराना सुनिश्ति करेंगें।
5. निविदा के शर्तो के अनुरूप कार्य किया जाएगा तथा समय–समय पर विभागीय आदेश का अनुपालन करना होगा।
6. तकनीकी स्वीकृति प्राप्त प्राक्कलन में दिए गए दिशा निर्देश के अनुरूप विशिष्टियों के अनुसार ही कार्य का सम्पादन करना सुनिश्ति करेंगें।
7. कार्य को निर्धारित समय–सीमा के अन्तर्गत सम्पादित करना सुनिश्चित करेंगे। परिमाण विपत्र में अंकित मात्राओं को कार्य स्थल पर पुस्तिका में अंकित कर दिया जायेगा एवं तदनुसार ही कार्य कराया जायेगा इसके लिए संवेदक से कार्य–योजना प्राप्त कर उसकी एक प्रति इस कार्यालय को उपलब्ध करना सुनिश्ति करेंगें।
8. आर० सी० सी० कार्य में लगने वाले छड़ (Reinforcement) Tata, Sail, Vizag, Shyam Steel Industries Ltd का होना चाहिए।
9. कार्य के दौरान व्यवहार में आने वाले सामग्रियों यथा ईट, बालू, चिप्स, मेटल आदि की गुणवत्ता की जाँच व्यवहार में लाने के पूर्व ही करा लेंगे एवं भुगतान के पूर्व सभी सामग्रीयों का Cashmemo जमा करना होगा।
10. कार्य का विधिवत्त गुणवत्ता की जाँच सुनिश्चित किया जायेगा एवं गुणवत्ता प्रतिवेदन संतोषप्रद होने के उपरांत ही भुगतान किया जायेगा।

11. MRF अंतर्गत उपयोग में आने वाले मशीनों का विभाग द्वारा निर्धारित Specification के अनुरूप Installation, रख–रखाव करना होगा। भुगतान प्रमंडल स्तरीय यांत्रिक अभियंता द्वारा किये गये जॉच प्रतिवेदन के आधार पर किया जाएगा।
12. भुगतान के समय प्रचलित दरों के अनुसार सभी करों की कटौती की जायेगी।
13. कार्य के अंतिम विपत्र के साथ सम्पादित कार्य का Geo-tagged फोटोग्राफ एवं Work Completion Report संरक्षित करना सुनिश्चित करेंगे।
14. नगर विकास एवं आवास विभाग, मुख्य अभियंता पत्रांक– 379 दिनांक – 27.08.2025 का पूर्ण रूप से अक्षरशः पालन करना सुनिश्चित करेंगे।

अनु० – यथोक्त।

**विश्वासभाजन**

31/12/25

कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।

Annexure R/5





# कार्यालय, नगर परिषद्, नवादा

पत्रांक....3437.../ न०प०

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।

सेवा में,

M/S Harsh Egicon and
Aayushi Hygicne and care pvt Ltd,

नवादा, दिनांक.....31.....दिसम्बर, 2025 ई०।

विषयः– नगर परिषद्, नवादा के निविदा आमंत्रण सं० – 03/2025–26 का 50 TPD MRF Plant के कार्य का कार्यादेश के संबंध में।

महाशय,

उपरोक्त विषयक नगर परिषद्, नवादा के द्वारा आमंत्रित निविदा आमंत्रण संख्या– 03/2025–26 के कार्य Design Build, Construct, Install, and Commissioning of MRF Plant of 50 TPD for Dry Waste along with Operation and Maintainance of the Plant for 5 Years including the tipping fee under Nagar Parishad Nawada में आपका दर न्यूनतम पाया गया है। परिमाण विपत्र की राशि रूपये – 8,98,40,179 के सापेक्ष 2.5% (दो दशमलव पाँच शून्य प्रतिशत) कम उद्धृत दर पर कार्य आवांटित किया जाता है एवं बिहार नगरपालिका अधिनियम के उल्लेखित प्रावधानों के अन्तर्गत एकरारनामा को स्वीकृत किया जाता है एवं निम्नशर्तो पर कार्यदेश निर्गत किया जाता है :–

1. कार्य समाप्ति की अवधि छः माह होगी।
2. कार्य पर होने वाले व्यय को वित्तीय एवं तकनीकी स्वीकृति के अधीन सीमित रखा जाएगा।
3. कार्य को एकरारनामा, एवं RFP मे दिए गए दिशा निर्देश तथा तय समय पर करना सुनिश्चित करेगें।
4. नगर विकास एवं आवास विभाग द्वारा निर्धारित समय सीमा के अन्दर कार्य को सम्पादित करना सुनिश्चित करेंगें।
5. निविदा के शर्तो के अनुरूप कार्य करना होगा तथा समय–समय पर विभागीय आदेश का अनुपालन करना होगा।
6. स्वीकृत प्राप्त तकनीकी प्राक्कलन में दिए गए दिशा निर्देश के अनुरूप विशिष्टियों के अनुसार ही कार्य का सम्पादन करना सुनिश्चित करेंगे।
7. कार्य को निर्धारित समय–समय सीमा के अन्तर्गत सम्पादित करना सुनिश्चित करेगे। परिमाण विपत्र में अंकित मात्राओं को कार्य स्थल पर पुस्तिका में अंकित कर दिया जाय एवं तदनुसार ही कार्य कराया जाय इसके लिए संवेदक से कार्य–योजना प्राप्त कर उसकी एक प्रति इस कार्यालय को उपलब्ध कराएगे।
8. कार्य आरंभ करने के पूर्व प्रमंडलीय अभियंता से प्री–लेवल की जॉच अवश्य करा लेंगे ताकि कार्य पूर्ण होने पर कार्य की मात्रा की गणना सही ढ़ग से किया जा सके।
9. कार्य का ले–आउट डिजाईन /ड्राईंग के अनुसार क्षेत्रीय तकनीकी पदाधिकारी की देख–रेख में कराना सुनिश्चित करेंगे।
10. पी० सी० सी० / आर० सी० सी० कार्य के दौरान Cube का Mould Cast के बाद का जाँच अवश्य करा लेगे।
11. प्रमण्डलीय कर्यापालक अभियंता से स्थल एवं मापी पुस्तिका का तकनीकी जॉचोपरांत भुगतान किया जाएगा।

12. आर० सी० सी० कार्य में लगने वाले छड (Reinforcement ) Tata, sail, Shyam Steel Industries Ltd का होना चाहिए
13. कार्य के दौरान व्यवहार में आने वाले सामग्रियों यथा ईट, बालू, चिप्स, मेटल आदि की गुणवत्ता की जाँच व्यवहार में लाने के पूर्व ही करा लेंगे एवं भुगतान के पूर्व सभी सामग्रियों का Cash memo जमा करना होगा।
14. कार्य के विधिवत्त गुणवत्ता की जाँच किया जायेगा एवं गुणवत्ता प्रतिवेदन संतोषप्रद प्राप्त होने के उपरांत ही भुगतान किया जायेगा।
15. MRF अंतर्गत उपयोग में आने वाले मशीनों का विभाग द्वारा निर्धारित Specification के अनुरूप Installation, रख–रखाव करना होगा। प्रमंडल स्तरीय यांत्रिक अभियंता द्वारा किये गये जॉच प्रतिवेदन के आधार पर भुगतान किया जायेगा।
16. भुगतान के समय प्रचलित दरों के अनुसार सभी करों की कटौती कर भुगतान किया जाएगा।
17. कार्य के अंतिम विपत्र के साथ सम्पादित कार्य का Geo-tagged फोटोग्राफ एवं Work Completion Report संरक्षित करना सुनिश्चित करेंगे।
18. नगर विकास एवं आवास विभाग, मुख्य अभियंता पत्रांक– 379 दिनांक – 27.08.2025 का पूर्ण रूप से अक्षरशः पालन करना सुनिश्चित करेंगे।

अनु० – यथोक्त।

विश्वासभाजन

31/12/25

कार्यपालक पदाधिकारी,
नगर परिषद्, नवादा।


GPS Map Camera
Nawada, Bihar, India
Shekhawad Bagh Market, Kalali Rd, Ho, Nawada, Bihar 805110, India
Lat 24.883094° Long 85.540961°
Sunday, 25/01/2026 02:16 PM GMT +05:30
Google


Mahindra
GPS Map Camera
Nawada, Bihar, India
Shekhawad Bagh Market, Kalali Rd, Ho, Nawada, Bihar 805110, India
Lat 24.883101° Long 85.540954°
Sunday, 25/01/2026 02:17 PM GMT +05:30
Google